

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.23/2018
IN
CP No. 06/111/2011
RT CP No.159/Chd/Hry/2017**

In the matter of:

Janapriya Ghosh

...Petitioner

Versus

M/s. DLF Ltd. & Ors.

...Respondents

Present: Mr. Vishal Gupta, Advocate for the petitioner.

Notice of this application for condonation of delay in filing the application to the respondents for 07.03.2018. The petitioner will collect the notice from the Registry and to send the same to respondents alongwith copy of the application by Speed Post immediately and to file affidavit of service at least a week before the date fixed.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

January 23, 2018
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